

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 38/AM11
HELD ON 22.12.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **38/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with ‘Plastic & Rubber Products’ held on **22.12.2010** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **37/AM11** held on **15.12.2010**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

Case No.:2/30/84-ALC3/2010	Party Name:SB J-VON COMPOUNDERS PVT.LTD.,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Approved
HQ File :01/84/050/00186/AM11/	RLA File :08/24/040/00167/AM11/	Lic.No/Date:0810092254 16.09.2010	Defer Date:
Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	64061090	64/0- AIR PILLO GEL INSOLES CONTAINING SEBS 58% - 6960 KGS.	12000.000	K.G	2000000.00	42239.00 US\$
				Total	2,000,000.00	42,239.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40021990	Styrene Ethylene Butylene Thermoplastic Copolymer (SEBS) of Various Grades. (THIS LICENCE IS ISSUED AS PER PARA 4.7 OF H.B.AM2009-14 & SUBJECT TO FIXATION OF NORMS BY ALC N.DELHI.)	7308.000	K.G	1700000.00	35903.00 US\$	Value & Qty
				Total	1,700,000.00	35,903.00	

Decision: With DIPP letter dated 22.12.2010, the Committee decided to **approve** the case **as applied for** with 5% wastage.

Case No.: 9/27/87-ALC1/2010	Party Name: BAYER MATERIALSCIENCE PVT LTD	Meet No/Date: 38/87-ALC1/2010 22.12.2010	Status: Approved
HQ File :01/87/050/00223/AM11/	RLA File :04/24/040/00169/AM11/	Lic.No/Date: 0410117447 24.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39095000	63/0- DP 1960 AW	50000.000	K.G	8797000.00	190000.00 US\$

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					Total	8,797,000.00	190,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39095000	Desmophen 2002 Eingeg	26210.000	K.G	3467583.00	73388.00 US\$	Value & Qty
2	29291090	Desmodur 44 C Fused	10495.000	K.G	991778.00	20990.00 US\$	Value & Qty
3	29053990	1,4 BUTANE DIOL	2455.000	K.G	278397.00	5892.00 US\$	Value & Qty
4	29299000	CARBODIIMID1 -LF	105.000	K.G	95051.00	2011.66 US\$	Value & Qty
5	38123090	PACIZER 6825	15830.000	K.G	2348618.00	49706.00 US\$	Value & Qty
				Total	7,181,427.00	151,987.66	

Decision: With D/o C&PC OM No. 46011/23/2006-PC.II dated 08.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Polyurethane DP 1960 AW	1 kg	1. Desmophen 2002 Eingeg	0.5152 kg
		2. Desmodur 44C Fused	0.2043 kg
		3. 1,4 Butane Oil	0.0481 kg
		4. CARBODIIMIDI-LF	0.0021 kg
		5. PACIZER 6825	0.3166 kg

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Case No.: 11/29/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
HQ File :01/87/050/00268/AM11/	RLA File :03/94/040/00032/AM11/	Lic.No/Date:0310595324 05.10.2010	Defer Date:12.01.2011
Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

4	Case No.:18/38/87-ALC1/2010	Party Name:DSM ENGINE ERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00361/AM11/	RLA File :31/24/040/00074/AM10/	Lic.No/Date:3110045051 14.10.2010	Defer Date: 19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

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Case No.:17/38/87-ALC1/2010	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Approved
HQ File :01/87/050/00360/AM11/	RLA File :30/24/040/00043/AM11/	Lic.No/Date:3010070507 29.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059910	62/0- Relevant Rubber Compound	500.000	M.T	80408000.00	1748000.00 US\$
				Total	80,408,000.00	1,748,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40020000	Synthetic Rubber	420.000	M.T	62054000.00	1349000.00 US\$	Qty
2	28030000	Carbon Black	75.000	M.T	3484500.00	75750.00 US\$	Qty
3	38120000	Rubber Chemicals (Accelarators / Antioxidents)	10.000	M.T	1380000.00	30000.00 US\$	Qty
4	38120000	Coupling / Bonding Agents	2.500	M.T	1150000.00	25000.00 US\$	Qty
5	29173900	Plasticizers	10.000	M.T	736000.00	16000.00 US\$	Qty
6	38120000	Insouluble Sulphur	3.500	M.T	563500.00	12250.00 US\$	Qty
7	38120000	Resin	4.000	M.T	552000.00	12000.00 US\$	Qty

				Total	69,920,000.00	1,520,000.00	
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Decision: With DIPP letter dated 22.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Relevant Rubber Compound (Containing Min 400 MT of Rel. Synthetic Rubber)	500 MT	1. Relevant Synthetic Rubber (Except Silicone Rubber)	420.00 MT
		2. Carbon Black	75.00 MT
		3. Rubber Chemicals (Accelerators / Antioxidants)	10.00 MT
		4. Coupling / Bonding Agents	2.50 MT
		5. Rubber Plasticizers	10.00 MT
		6. Insoluble Sulpher	3.50 MT

6	Case No.:16/38/87-ALC1/2010	Party Name:DHARIYAL CHEMICALS	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00359/AM11/	RLA File :08/24/040/00222/AM11/	Lic.No/Date:0810093671 03.11.2010	Defer Date: 19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

7	Case No.:12/38/87-ALC1/2010	Party Name:PRIME PROGRESSION EXPORT & SERVICES PVT.LTD.,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00355/AM11/	RLA File :07/24/040/00293/AM11/	Lic.No/Date:0710075295 09.11.2010	Defer Date: 19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

8	Case No.:2/38/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00345/AM11/	RLA File :02/24/040/00139/AM11/	Lic.No/Date:0210150407 11.11.2010	Defer Date: 05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

9	Case No.:4/38/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00347/AM11/	RLA File :03/94/040/00690/AM11/	Lic.No/Date:0310601094 12.11.2010	Defer Date: 05.01.2011
	Decision: With DIPP letter dated 22.12.2010, following information may be called for from firm giving 15 days time for submission of information: “Production of item of Export under reference and corresponding consumption of raw material duly certified by Central Excise”.			

10	Case No.:5/38/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00348/AM11/	RLA File :03/94/040/00692/AM11/	Lic.No/Date:0310601097 12.11.2010	Defer Date: 05.01.2011
	Decision: With DIPP letter dated 22.12.2010, following information may be called for from firm giving 15 days time for submission of information: “Production of item of Export under reference and corresponding consumption of raw material duly certified by Central Excise”.			

11	Case No.:8/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00351/AM11/	RLA File :04/24/040/00123/AM11/	Lic.No/Date:0410118945 18.11.2010	Defer Date: 05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

12	Case No.:9/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00352/AM11/	RLA File :04/24/040/00129/AM11/	Lic.No/Date:0410118940 18.11.2010	Defer Date: 05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

13	Case No.:3/38/87-ALC1/2010	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00346/AM11/	RLA File :02/24/040/00142/AM11/	Lic.No/Date:0210150997 24.11.2010	Defer Date: 05.01.2011
	Decision: With DIPP letter dated 22.12.2010, following information may be called for from firm giving 15 days time for submission of information: (i) Details of indigenous inputs alongwith their quantity; and (ii) Other types (any Grades) of Synthetic Rubber to be imported alongwith their quantity.			

	Case No.:10/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
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14	HQ File :01/87/050/00353/AM11/	RLA File :04/24/040/00102/AM11/	Lic.No/Date:0410119256 29.11.2010	Defer Date: 05.01.2011
Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.				

15	Case No.:11/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00354/AM11/	RLA File :04/24/040/00088/AM11/	Lic.No/Date:0410119255 29.11.2010	Defer Date: 05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

16	Case No.:14/38/87-ALC1/2010	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00357/AM11/	RLA File :07/24/040/00343/AM11/	Lic.No/Date:0710075705 29.11.2010	Defer Date: 05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

17	Case No.:15/38/87-ALC1/2010	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00358/AM11/	RLA File :07/24/040/00342/AM11/	Lic.No/Date:0710075706 29.11.2010	Defer Date: 05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

18	Case No.:6/38/87-ALC1/2010	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00349/AM11/	RLA File :03/94/040/00765/AM11/	Lic.No/Date:0310603519 30.11.2010	Defer Date: 12.01.2011

Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.

19	Case No.:7/38/87-ALC1/2010	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00350/AM11/	RLA File :03/94/040/00732/AM11/	Lic.No/Date:0310603887 01.12.2010	Defer Date: 05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

20	Case No.:13/38/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00356/AM11/	RLA File :07/24/040/00333/AM11/	Lic.No/Date:0710075783 01.12.2010	Defer Date: 12.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

21	Case No.:1/38/87-ALC1/2010	Party Name:KADAKIA PLASTICS & CHEMICALS PVT. LTD.	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00344/AM11/	RLA File :03/94/040/00402/AM11/	Lic.No/Date:0310605790 10.12.2010	Defer Date: 19.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

22	Case No.:19/38/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00362/AM11/	RLA File :03/95/040/00744/AM11/	Lic.No/Date:0310605861 13.12.2010	Defer Date: 19.01.2011

Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.

23	Case No.:20/38/87-ALC1/2010	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00363/AM11/	RLA File :03/94/040/00704/AM11/	Lic.No/Date:0310605940 13.12.2010	Defer Date: 19.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

24	Case No.:21/38/87-ALC1/2010	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00364/AM11/	RLA File :03/94/040/00697/AM11/	Lic.No/Date:0310605952 13.12.2010	Defer Date: 19.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

25	Case No.:22/38/87-ALC1/2010	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:38/87-ALC1/2010 22.12.2010	Status: Deferred
	HQ File :01/87/050/00365/AM11/	RLA File :03/94/040/00825/AM11/	Lic.No/Date:0310606001 13.12.2010	Defer Date: 19.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
